GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1630 TO BE ANSWERED ON 27.07.2016

SECURITY OF TRAINS FROM NAXALITES

†1630. SHRI RAM CHARITRA NISHAD:

Will the Minister of RAILWAYS be pleased to state:

(a)whether the Government has proposed any scheme for the security of train passengers from naxalites;

(b) if so, the details thereof and the funds sanctioned for this purpose; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): Prevention and detection of crime, registration of cases and maintenance of law and order over Railways is the statutory responsibility of States which is being discharged by them through the Government Railway Police (GRP). In addition, security of tracks, bridges and tunnels is the responsibility of concerned District Police. As such, State Governments concerned are primarily responsible to formulate any scheme to ensure security of passengers against naxal threat. Railways, through the Railway Protection Force (RPF), supplement efforts of States for better protection and security of railway property, passenger area, passengers and matters connected therewith. Security has been identified by Railways as one of the priority areas for strengthening and upgradation. A proposal for installation of 162 Close Circuit Television cameras has been sanctioned at the cost of 3.26 crores for round the clock surveillance at 10 stations falling in naxal affected sections of South Eastern Railway.

Other measures initiated to strengthen security of passengers over Indian Railways (including sections falling in naxal affected areas) include escorting of about 2500 important mail/express trains daily (in addition to escorting of 2200 such trains by GRP), rendering round the clock assistance to train passengers through 182 Security Helpline, implementation of Integrated Security System at identified sensitive stations, networking of security control rooms, etc.

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